

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer
For election in Bidhan Sabha (name of the House)
From Kutumba (R) Constituency (Name of the Constituency)**

I Rajesh Kumar Son of Late Dilleshwar Ram Aged 48 years, resident of Obara, P.O.- Obara, Thana- Obara, Dist- Aurangabad, Bihar is a Candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(1) I am a candidate set up by INC (Indian National Congress)

(2) Details of PAN and status of filing of Income tax return:

Sl.no.	Names	PAN NO.	The financial year for Which the last Income Tax Return has been filed	Total Income shown in Income Tax Return (in Rs.)
1.	Self	AFZPK9525J	2023-24	48,43,890.00
2.	Spouse	ADTPD4987B	2023-24	2,35,650.00
3.	Dependent 1	Applied For	no	no
4.	Dependent 2	no	no	no
5.	Dependent 3	no	no	no

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl.no.	Offence	Description
(a)	The details of cases where the court has taken Cognizance, Sections of the Act and description Of the offence for which cognizance taken:	no
(b)	Name of the court, Case No. and Date of order Taking cognizance:	no
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	no

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

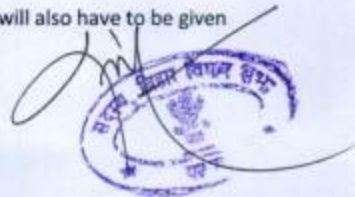
(a)	The details of cases, Sections of the Act and description of the offence for Which convicted:	no
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	no
(c)	Punishment imposed	no

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets: as on 31.03.2024

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given



2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non- listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Sl.No.	Description	Self	* Spouse	Dependent1	Dependent2
(i)	Cash in hand	4,339,626.457	68000	no	no
(ii)	Details of Deposits				
	In Bank a/c (FDR, Term Deposits and all other Types of Deposits Including saving a/cs)	RD 738,062.00 FD 481,556.00	191200	no	no
	Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and The amount in each such Deposit				
(iii)	Details of investment in Bonds, Debentures/shares -And units in companies/ Mutual Funds and others		no	no	no
	And the amount.	14,49,974			
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment In any Financial Instrument in Post Office Or Insurance Company And the amount	10,49,913	no	no	no
(v)	Personal loans/advance Given to any person or Entity including firm, Company, Trust etc And other receivables From debtors and the Amount.	71,30,563.75	no	no	no

The image shows a handwritten signature in blue ink over a circular official stamp. The stamp contains the text 'भारत विद्या विपणन बोर्ड' (Bharat Vidya Vipana Board) and 'पुणे' (Pune) at the bottom. There are also some smaller, less legible markings within the stamp.

(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships(details of Make, Registration No. etc, Year Of Purchase and amount	Tata Safari Storm Motor Lorry Motor Lorry BR01BF2822 BR01G2822 BR01GF2822 2017, 15,08,038.00 1999, 12,00,000.00 2016, 26,48,245.00	no	no	no
(vii)	Jewellery, bullion and Valuable thing(give Details of weight & Value)	Gold- 30 gm 102,400.00	Gold- 75 gm 2,98,540.00	no	no
(viii)	Any other assets such Value of claims/interest	Petrol Pump at Naubatpur 1,26,95,847.00(Under the ownership of Bpcl in Corpus Scheme)			
(ix)	Gross Total Value	3,33,44,225.207	5,57,540.00	zero	zero

B Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2.Each land or building or apartment should be mentioned separately in this format.)

Sl.No.	Description	Self	Spouse	Dependent1	Dependent2
(i)	Agricultural Land	Naubatpur	Chilbili		
	Location(s)	Khata- 233	233	no	no
	Survey no.(s) inherent	Khata- 33.33/212	106		
		inherent Desimal 49196/42			
	Area(Total Measurment In acres) self	128.75 Desimil		35 D	no
	Inherent	1Acre 121 Desimil			
	Whether inherited Properties (Yes or No)	no	no	no	no
	Date of purchase In case of self	2003	2003	no	no
	Acquired property	2005	2005		
	Cost of Land(In case of Purchase) at the time Of purchase	3,30,000.00	2,80,000.00	no	no
	Any Investment on the Land by way of development, Construction etc.	no	no	no	no

Approximate Current Market value	94,69,000.00	79,30,000.00	no	no
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(ii) Non Agricultural Land

Location(s)	no	no	no	no
Survey number(s)				

Area (Total measurement In sq ft)	no	no	no	no
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Whether inherited Property (Yes or No)	no	no	no	no
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Date of purchase In case of self Acquired property	no	no	no	no
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Cost of Land (in case Of purchase) at the Time of purchase	no	no	no	no
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Any Investment on The land by way of Development, Construction etc	no	no	no	no
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Approximate Current Market value	no	no	no	no
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(iii) Commercial Buildings (including apartments)

Location(s)				
Survey number(s)	no	no	no	no

Built up Area(Total Measurment in sq ft)	no	no	no	no
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Whether inherited Property (Yes or No)	no	no	no	no
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Date of purchase in Case of self acquired Property	no	no	no	no
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Cost of property (in case Of purchase) at the Time of purchase	no	no	no	no
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Any Investment on



	The property by way Of development, Construction etc	no	no	no	no
	Approximate Current market Value	no	no	no	no
(iv)	Residential Buildings (including Apartments) Share 1/3 of Location(s) 4H-50 Bahadurpur Patna Survey number(s) Obara Noida(Self) Patna 1670 Seq Ft		Mauza no Share 1/3Dighauli Mufassil Thana Dist- Aurangabad Plot no.-99 Khata no.-31		no
	Area (Total measurement In sq ft)	1800,400 1182 sq ft	1000 sq ft	no	no
	Built up Area (Total measurement In sq ft)	1800,400 1182 sq ft	1000 sq ft	no	no
	Whether inherited Property (Yes or No)	Yes 1/3 Yes 1/3 No	no	no	no
	Date of purchase in Case of self acquired Property	March 2016	27.7.2017	no	no
	Cost of property (in case Of purchase) at the time Of purchase	45,36,959	10,54,446	no	no
	Any Investment on the Land by way of Development, Construction etc	no	no	no	no
	Approximate Current Market value	2,07,95,559.00	14,76,000.00	no	no
(v)	Others (such as Interest in property)	no	no	no	no
(vi)	Total of Current Market Value of (i) to (v) above	3,02,64,559.00	94,06,000.00	no	



(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sl.No. (i)	Description Loan or dues to Bank/ Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Self	Spouse	Dependent1	Dependent2
	Bank of India Indian Bank noida, Union Bank of India Bahadurpur 3,065,577.49	no		no	no
	Loan or dues to Any individuals/Entity Other than mentioned In (i) above Name(s) Amount outstanding Nature of loan	no	no	no	no
	Any other liability	67,31,798.56	no	no	no
	Grand Total Liabilities	97,97,376.05	no	no	
(ii)	Government Dues				
	Dues to departments Dealing with government Accommodation	no	no	no	no
	Dues to departments Dealing with supply of Water	no	no	no	no
	Dues to departments Dealing with supply of Electricity	no	no	no	no
	Dues to departments Dealing with supply of Telephone/mobiles	no	no	no	no
	Dues to departments Dealing with government Transport (including Aircrafts and helicopters)	no	no	no	no
	Income Tax Dues	no	no	no	no

Wealth Tax Dues	no	no	no	no
Service Tax Dues	no	no	no	no
Municipal/Property Tax Dues	no	no	no	no
Sales Tax Dues	no	no	no	no
Any other dues	no	no	no	no
Grand total of all Govt Dues	no	no	no	no

(7) **Details of profession or Occupation:**

- e. Self- MLA, Business
- f. Spouse- Business

(8) **My educational qualification is as under:**

A.H.S. Surkhi, Bihar School Exam Board	Patna	1984	Matric
St. Columbus College, Hazaribagh,	R.University	1986	Inter
St. Columbus college, Hazaribagh,	R.U.	1988	B.A.
St. Columbus College, Hazaribagh,	R.U.	1989	B.A.(H)

(9) **ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:**

1. Name of the Candidate Rajesh Kumar
2. Full Postal address Village- Obra, P.O.- Obra, Dist- Aurangabad
3. Number and Name of The constituency and State 222, Kutumba (Bidhan Sabha), Bihar
4. Name of the political Party which set up the Candidate (otherwise Write Independent) Indian National Congress
5. (a) Number of cases in Which conviction order Passed (other than those Referred to in Form 26) Not Applied
- (b) Total number of Pending Cases where the court(s) Have taken cognizance Not Applied



6.	PAN OF		Year for which Last I.T.Return Filed	Total Income
(a)	Candidate	AFZPK9525J	F.Y.- 2023-24	46,28,830.00
(b)	Spouse	ADTPD4987B	F.Y.- 2023-24	2,35,650.00
(c)	Dependents	Applied	NO	no

7. Details of Assets and Liabilities in rupees

Description	Self	Spouse	Dependent1	Dependent2
A. Moveable				
Assets(Total value)	3,33,44,225.207	5,57,540.00	no	no
B. Immovable Assets				
(i) Purchase Price and Development cost Of immovable Property (Total value)	45,36,959.00	13,34,446.00	no	no
(ii) Approximate Current Market Price of assets (Total Value)	3,02,64,559.00	94,06,000.00	no	no
8. Liabilities				
(i) Government Dues (Total)	no	no	no	no
(ii) Loan from Bank, Financial Institutions & others (Total)	97,97,376.05	no	no	no

9. Highest educational qualification:

St. Columbus college, Hazaribagh, Ranchi University, 1989 B.A.(H)

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (e) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above
- (f) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at PATNA this the 28 day of APRIL 2025

DEPONENT

DEPONENT
C.A. No - 222
RAJESH KUMAR